NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/254/ (IB)/2017

NAME OF THE PETITIONER(S) : EXIM CORP INDIA PVT LTD

NAME OF THE RESPONDENT(S) : P.D.S WOOD DECORS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

AR. RAMANATHAN

Counsel tor petitioner M. Ljit

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to send private notice to the respondent. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for petitioner is directed to file the proof of sending and serving the notice on respondent by way of an affidavit. Put up on 20.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)